

DIVISION BENCH

O-151

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/308(KB)2017

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	KALYAN CHOWDHURY Vs. BENGAL CHEMIST AND DRUGGIST ASSOCIATION & ORS.		
Under Section	Sec 424 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For respondent

Mr. Sailendra Kumar Tiwari, Advocate

ORDER

Mr. Sailendra Kumar Tiwari, Ld. Counsel for the respondent present.

No documents in the e-filing portal. Petitioner is directed to complete the e-filing process and ensure their defect free status by the next date of hearing. List the matter on 06.08.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**